

CORRIGENDUM TO PUBLIC ANNOUNCEMENT
TO THE SHAREHOLDERS
OF

DUROFLEX ENGINEERING LIMITED

Registered Office: A-2 Basement, Arcadia Building, Nariman Point,
Mumbai-400021

This corrigendum to Public Announcement is in continuation of and shall be read in conjunction with the original Public Announcement (PA) dated February 27, 2007 to the shareholders of **Duroflex Engineering Limited** by **Ms Niti N Didwania (the Acquirer)**, in compliance with Regulation 10 & Regulation 12 of the Securities And Exchange Board Of India (Substantial Acquisition of Shares and Takeovers) Regulation, 1997 and subsequent amendments thereto (the 'SEBI (SAST) Regulations')

1. The Schedule of activity pertaining to the Open offer has been changed and shall be read as under:

SCHEDULE OF THE MAJOR ACTIVITIES OF THE OFFER

Sr. No.	Activity	Original Schedule Day and Date	Revised Schedule Day and Date
1.	Date of Public Announcement (PA)	Tuesday, February 27, 2007	Tuesday, February 27, 2007
2	Specified Date	Tuesday, March 20, 2007	Tuesday, March 20, 2007
3	Last Date for a Competitive Bid(s)	Tuesday, March 20, 2007	Tuesday, March 20, 2007
4	Date by which Letter of Offer will be dispatched to the Shareholders	Tuesday, April 10, 2007	Wednesday, October 24, 2007
5	Offer Opening Date	Friday, April 20, 2007	Wednesday, October 31, 2007
6	Last Date for the Revision of the Offer Price / Number of Equity Shares	Monday, April 30, 2007	Thursday, November 8, 2007
7	Last date to withdraw acceptance tendered by shareholders	Friday, May 4, 2007	Wednesday, November 14, 2007
8	Offer Closing Date	Wednesday, May 09, 2007	Monday, November 19, 2007
9	Date by which the acceptance/rejection would be intimated and the corresponding payment for the acquired equity shares and / or the unaccepted equity shares/share certificates will be dispatched.	Thursday, May 24, 2007	Tuesday, December 04, 2007

The above dates where ever it appeared in the original Public Announcement to be read accordingly.

2. Please note that Mr. Ravindra Utekar is the contact person to the Registrar to the Issue and his Contact No. is 022-28207207/ 28257641 and Fax No. is 022-28207207 and should be read accordingly at Point 9.6

All other terms and conditions of the Offer as set forth in the PA is unchanged.

The Acquirer accepts full responsibility for the information contained in this Corrigendum to Public Announcement. The Acquirer is responsible for the fulfillment of each of their obligations in terms of the SEBI (SAST) Regulation.

This Corrigendum to Public Announcement will also be available on SEBI's website at www.sebi.gov.in



Issued by Manager to the Offer:
Chartered Capital and Investment Limited
301, Camy House, Cawasji Hormusji Street,
Marine Lines, Mumbai 400 002
Tel: (022) 2200 4271 Fax: (022) 2200 4273
Email: mumbai@charteredcapital.net

Place : Mumbai

Date: October 25, 2007

Contact Person: **Mr. Vimlesh Bansal**
On behalf of the Acquirer